

ITEM NO.103

Court 7 (Video Conferencing)

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2760/2010

INDIAN BANK & ANR.

Appellant(s)

VERSUS

MAHAVEER KHARIWAL

Respondent(s)

Date : 19-01-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

Mr. Ravi Sikri, Sr. Adv.
Mr. Jasbir Bidhuri, Adv.
Ms. Madhu Sikri, AOR

For Respondent(s)

Mr. Sanjeev Kumar, AOR
Mr. Ajay Amritraj, Adv.
Mr. Sanjay Kumar, Adv.
Mr. Naik H.K., Adv.
Mr. Venkateswara Rao Anumolu, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER